

**NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH -II
IB No.(IB)-332(ND)/2017**

IN THE MATTER OF:

M/S LAKSHMI STEELS

.....PETITIONER

Vs.

M/s HOUNSLOW BUILDERS Pvt Ltd

.....RESPONDENT

INDEX

N.C.L.T., R & I, New Delhi	
Date No.	3320
Date	20/12/17
.....RESPONDENT	
D.D. No.	
D.D. Date	
Bank's Name	
For Rs.	
Demand Draft No.	90700
Sum	

S.No.	Particulars	Page No.
1	Final list of claims of creditors Report filed by the Resolution Professional Shri. Kapil Goel U/s 18(b) of The Insolvency and Bankruptcy Code, 2016 R/w 13(2)(d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016	1
2	Annexure "A"	2-3

Date: 20.12.2017

Place: New Delhi.

Filed by

(C. RAJARAM)

Advocate for IRP

151-D, POCKET-1, MAYUR VIHAR-1,

DELHI 110091

9560394800

Rajaramc.iyer@gmail.com



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Final list of claims of creditors - Report filed by the
Resolution Professional U/s 18(b) of The Insolvency and
Bankruptcy Code, 2016 and 13(2)(d) of Insolvency and
Bankruptcy Board of India (Insolvency Resolution Process
for Corporate Persons) Regulations, 2016

Last date of claim submission: 06.11.2017

Final list of claims of creditors filed against Corporate Debtor
- M/s Hounslow Builders Private Limited as per Annexure-
'A'.

Date: 20.12.2017
Place: New Delhi.



(KAPIL GOEL)

Insolvency Resolution Professional
(IBBI/PA-001/IP-P00625/2017-18/110081)
205, NAURANG HOUSE, KG MARG,
NEW DELHI 110001

ANNEXURE 'A'

S. No.	Particulars	Date of submit	Type of Form	Amount claimed	Claim admitted	Security interest	Pendency
1	M/s AAR PEE Steels thru Prop. Sh. Sunil Sharma	06.11.2017	Form-B	Rs. 77,01,294	Rs. 46,39,334	Nil	Nil
2	M/s Lakshmi Steels thru Prop. Sh. Anil Sharma	04.11.2017	Form-B	Rs. 28,11,927	Rs. 18,62,204	Nil	Nil
3	M/s Laxmi Steel Corporation thru partner Sh. Gaurav Singhal	02.11.2017	Form-B	Rs. 7,25,008	Rs. 7,25,008	Nil	Nil
4	Shilendra Sisodia (ex-employee) Kumar (ex-employee)	01.11.2017	Form-B	Rs. 39,266	Nil	Nil	Certificate of employment not provided. Pending for verification



5	Hounslow Housing Private Limited	06.11.2017	Form-C	Rs. 4,09,36,506	Nil	Nil	Complete Documents not provided. Pending for verification
6	Harish Bhasin	06.11.2017	Form-C	Rs. 35,08,324	Nil	Nil	Complete Documents not provided. Pending for verification
7	Income Authorities	tax 24.11.2017		Not Known	Not Known	Nil	Not Known
8	Yogesh Shukla (Home buyer)	05.12.2017	Form-F	Rs. 78,49,698	Rs. 78,49,698	Flat No.1101 on the 11th Floor at Tower A, Alpine Heights, Meerut	Nil
				Rs. 6,35,72,023	Rs. 1,51,15,510		

* No documents/ Information has been provided till date by the suspended board of directors of the Corporate Debtor to the IRP due to seal of site office at Meerut. The RP was informed on 07.12.2017 information regarding sealing the site office. The request to MDA pursuant to NCLT order dated 11.12.2017, made on via e-mail on 13.12.2017, 16.13.2017 (in person) and 18.12.2017 (via e-mail)

